

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1369**

**(TO BE ANSWERED ON 06.12.2024)**

**STATUS OF THE DRAFT BROADCASTING SERVICES (REGULATION) BILL, 2024**

**1369. SHRI MOHAMMED NADIMUL HAQUE**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether Government has conducted a Pre-legislative Consultation for the Draft Broadcasting Services (Regulation) Bill, 2024;
- (b) if so, the details thereof, if not, the reasons therefor and whether Government intends to do so;
- (c) whether Government has received feedback from stakeholders regarding potential implications of the provisions of the draft bill, and if so, the action being taken in response to such feedback; and
- (d) the details regarding the current status of the Bill?

**ANSWER**

**THE MINISTER OF STATE OF INFORMATION AND BROADCASTING, AND  
PARLIAMENTARY AFFAIRS**

**(DR. L. MURUGAN)**

(a) to (d): The draft Broadcasting Services (Regulation) Bill, 2023 was placed in public domain on 10.11.2023 seeking views/comments/suggestions from the general public and stakeholders till 09.12.2023 which was later extended upto 15.01.2024.

Based on the wide range of views expressed during consultations with stakeholders, additional time was provided for comments till 15.10.2024.

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